

Consolidated statement showing the opening balance, Institutions, Disposal & Pendency of Civil Cases for the month of OCTOBER - 2020 pertaining to all the courts of the Chikkaballapura unit.

Sl. No.	Name of the Court	Opening Balance	Institutions	Total for Disposal	Disposal	Pending as on 31.10.2020
1	2	3	4	5	6	7
1	Pri.District and Sessions Court, Chikkaballapura	956	30	986	20	966
2	Addl.District & Sessions Court, FTSC-I, Chikkaballapura	0	0	0	0	0
3	I-Addl.District and Sessions Court, Chikkaballapura	1	0	1	0	1
4	II-Addl.District and Sessions Court, Chikkaballapura (sitting at Chintamani)	181	1	182	3	179
5	III-Addl.District and Sessions Court, Chikkaballapura	523	4	527	18	509
6	Pri. Sr. Civil Judge and CJM., Chikkaballapura	616	19	635	12	623
7	I-Addl. Sr. Civil Judge and JMFC., Chikkaballapura	1168	36	1204	8	1196
8	II-Addl. Sr. Civil Judge and JMFC., Chikkaballapura	1040	26	1066	10	1056
9	Sr.Civil Judge and JMFC., Chintamani.	1484	44	1528	18	1510
10	Sr.Civil Judge and JMFC., Gowribidanur.	734	23	757	3	754
11	Sr.Civil Judge and JMFC., Sidlaghatta	899	28	927	5	922
12	Pri. Civil Judge and JMFC., Chikkaballapura	911	11	922	3	919
13	I Addl. Civil Judge and JMFC., Chikkaballapura	928	14	942	7	935
14	II Addl. Civil Judge and JMFC., Chikkaballapura	1039	8	1047	9	1038
15	Pri. Civil Judge and JMFC., Chintamani.	674	16	690	7	683
16	Addl. Civil Judge and JMFC., Chintamani.	783	17	800	6	794
17	Pri. Civil Judge and JMFC., Gowribidanur.	1671	20	1691	3	1688
18	Addl. Civil Judge and JMFC., Gowribidanur.	1442	14	1456	1	1455
19	Pri. Civil Judge and JMFC., Sidlaghatta.	1171	17	1188	8	1180
20	Addl. Civil Judge and JMFC., Sidlaghatta.	1292	15	1307	18	1289
21	Civil Judge and JMFC., Bagepalli.	1510	12	1522	9	1513
22	Civil Judge and JMFC., Gudibanda.	1505	20	1525	5	1520
	TOTAL	20528	375	20903	173	20730

Place : Chikkaballapura

Dated : 09.11.2020.

(BHAIRAPPA SHIVALING NAIK)

Pr. District & Sessions Judge,
Chikkaballapura.

PRL. DISTRICT AND SESSIONS JUDGE

CHICKBALLAPUR

Consolidated statement showing the opening balance, Institutions, Disposal & Pendency of Criminal Cases for the month of October - 2020 pertaining to all the courts of the Chikkaballapura unit.

Sl. No	Name of the Courts	Opening Balance	Institutions	Total for disposal	Disposal	Pendency as on 31.10.2020.
1	2	3	4	5	6	7
1	Prl. District and Sessions Court, Chikkaballapura	318	131	449	125	324
2	Addl. District & Sessions Court, FTSC-I Chikkaballapur	276	18	294	33	261
3	I-Addl. District and Sessions Court, Chikkaballapura	299	11	310	12	298
4	II-Addl. District and Sessions Court, Chikkaballapura (sitting at Chintamani)	353	47	400	33	367
5	III-Addl. District and Sessions Court, Chikkaballapura	195	21	216	31	185
6	Prl. Sr. Civil Judge and CJM., Chikkaballapura	272	0	272	1	271
7	I-Addl. Sr. Civil Judge and JMFC., Chikkaballapura	5	0	5	0	5
8	II-Addl. Sr. Civil Judge and JMFC., Chikkaballapura	24	0	24	0	24
9	Sr. Civil Judge and JMFC., Chinthamani	422	15	437	4	433
10	Sr. Civil Judge and JMFC., Gowribidanur.	352	15	367	3	364
11	Sr. Civil Judge and JMFC., Sidlaghatta	580	17	597	10	587
12	Prl. Civil Judge and JMFC., Chikkaballapura	1208	40	1248	1	1247
13	I Addl. Civil Judge and JMFC., Chikkaballapura	1190	24	1214	3	1211
14	II Addl. Civil Judge and JMFC., Chikkaballapura	729	20	749	9	740
15	Prl. Civil Judge and JMFC., Chintamani.	1152	36	1188	21	1167
16	Addl. Civil Judge and JMFC., Chintamani.	2139	57	2196	11	2185
17	Prl. Civil Judge and JMFC., Gowribidanur.	717	41	758	4	754
18	Addl. Civil Judge and JMFC., Gowribidanur.	854	60	914	24	890
19	Prl. Civil Judge and JMFC., Sidlaghatta.	1150	50	1200	37	1163
20	Addl. Civil Judge and JMFC., Sidlaghatta.	408	13	421	8	413
21	Civil Judge and JMFC., Bagepalli.	1519	158	1677	156	1521
22	Civil Judge and JMFC., Gudibanda.	1352	47	1399	27	1372
	TOTAL	15514	821	16335	553	15782

Place : Chikkaballapura
Dated : 09.11.2020.

(BHAIRAPPA SHIVALING NAIK)

Prl. District & Sessions Judge,
Chikkaballapura.

PRL. DISTRICT AND SESSIONS JUDGE,
CHICKBALLAPUR